

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2012-13/370

RPCD.CO.LBS.BC.No. 57 /02.08.001/2012-13

January 10, 2013

The Chairmen & Managing Directors All Lead Banks

Dear Sir/Madam,

Formation of new District in the State of Arunachal Pradesh - Allotment of Lead Bank Responsibility

The Government of Arunachal Pradesh vide Gazette Notification No. 200, Vol XVIII dated December 9, 2011 had notified the formation of one new district viz. Longding in Arunachal Pradesh State. It has been decided to assign the lead bank responsibility of the new district to State Bank of India as detailed below:-

Newly	Erstwhile	Tehsils	Included	in	the	new	Lead Bank	District
carved	District	District					Responsibility	Working Code
District							assigned to	allotted to
								new district
Longding	Tirap	Longding, Kanubari, Pongchau,				chau,	State Bank of	335
		Wakka, Pumao and Lawnu					India	

- 2. District Working Code of the new district Longding has been allotted as 335 for the purpose of BSR reporting by banks.
- 3. There is no change in the lead bank responsibilities of the erstwhile district Tirap and of other districts in the State.

Yours faithfully

(C D Srinivasan) Chief General Manager